

F.No. 01(05)/Circular/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Date: 01.05.2019

PUBLIC NOTICE No. 05 of 2019

Notification no. 2 of 2019 dated 11.4.2019 issued for shifting of CESTAT Benches is hereby kept in abeyance to the extent of shifting of one Division Bench from the Regional Bench at CESTAT, Mumbai to CESTAT, Ahmedabad until further orders.

By Order,

(Bineesh Kumar K.S.)

Registrar

Copy to:-

1. Sr. P.S. to Hon'ble President, CESTAT, New Delhi.
2. SPS to Hon'ble Members, CESTAT, New Delhi and all Regional Benches.
3. Deputy/Asst. Registrars and Technical Officers, CESTAT All Benches.
4. Chief Commissioner (AR), CESTAT, Delhi/Commissioner (AR) Chennai, Mumbai, Kolkata, Ahmedabad, Bangaluru, Allahabad, Hyderabad and Chandigarh.
5. Bar Association, CESTAT, Delhi, Mumbai, Ahmedabad.
6. Chairman, CBEC, New Delhi
7. Under Secretary, AD.IC, Department of Revenue, North Block, New Delhi.
8. PA to Registrar, CESTAT, New Delhi.
9. Notice Board/ Website/Guard File.


01/05/2019,
Dy. Registrar (Judicial)